

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

TCP 837/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

NAME OF THE PARTIES: Om Shanti Buildhomes Pvt Ltd  
V/s  
LFS Global Pvt.Ltd  
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

1. None present. This matter is transferred from the Hon'ble Bombay High Court pertaining to the Provisions of Section 433(e) of the Companies Act, 1956.
2. Registry is directed to inform Petitioner to file Form No. 5 as per the provisions of the New Act on or before 31-05-2017.
3. The Matter is listed for hearing on **14-07-2017**.

Dated: **28.04.2017**

sd/-  
**M.K. Shrawat**  
**Member (Judicial)**